

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 23**  
**(IB)-731(PB)/2018**

**IN THE MATTER OF:**

ICICI Bank Ltd  
v.  
Punj Lloyd Ltd.

.... Petitioner

.... Respondent

**Order U/s. 7 of IBC, 2016 (Liq.)**

**Order delivered on 09.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Liquidator : Mr. Sunil Fernandes, Sr. Counsel, Adv. Diksha Dadu, Adv. Raghav Chadha, Adv. Rajshree Chaudhary  
For the Appellant : Sr. Adv. P. Nagesh, Adv. Anannya Ghosh, Adv. Anusha Ramesh, Adv. Bhargavi Vedeyar, Adv. Brian Henry Moses, Adv. Mrinalini Mishra, Adv. Niharika Mudgal, Adv. Akshay Sharma in Appeal-03/2024  
For CoC : Mr. Ankur Mittal, Adv and Ms. Yashika Sharma, Adv.

**ORDER**

**Appeal IBC 03/2024, Appeal IBC 04/2024**

Mr. Sunil Fernandes, Ld. Sr. Counsel appeared on behalf of the Liquidator and seeks time to file the reply. At request and by consent, list the matter on **08.05.2024**.

**-Sd/-**  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

**-Sd/-**  
**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

09.04.2024  
Lalit